

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4607
TO BE ANSWERED ON 28th MARCH, 2025**

INCREASING NUMBER OF BEDS IN WOMEN'S HOSPITALS

4607. SHRI MANI A:

Will be **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is implementing any scheme to increase the number of beds in women's hospitals to provide immediate medical care and essential medicines to pregnant women in urban areas and aspirational districts of the country, including Tamil Nadu;
- (b) if so, the details of the scheme along with the number of hospitals identified for expansion, funds allocated and the timeline for its implementation; and
- (c) the steps taken/proposed to be taken by the Government to increase bed capacity in hospitals where the patient burden is high along with the provision of additional medical staff, essential medicines and maternal care services to ensure justice and timely treatment for female patients?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (c): Public health and hospitals are state subjects. The primary responsibility for strengthening healthcare systems lies with the respective state/UT governments. However, to address the gaps in the availability of hospital beds and to provide health care services to pregnant women across the country, including urban areas and aspirational districts, the Ministry of Health & Family Welfare, Government of India, provides financial and technical support to States/UTs to strengthen their healthcare systems based on the proposals submitted by States/UTs in their Program Implementation Plans (PIPs). The Government of India approves the proposals in the form of Record of Proceedings (RoPs) as per norms and available resources.

Under National Health Mission (NHM), Government of India has the provision for the establishment of a dedicated Maternal and Child Health (MCH) wing within the premises of an existing health facility including Women's Hospital across the country including urban area and aspirational districts of the Tamil Nadu. These approvals are based on the proposals submitted by the States/UTs in their Programme Implementation Plans (PIP), provided the existing health facility has the benchmark Bed Occupancy Rate (BOR) of 70%. In FY 2024-25 support was provided for establishment / construction of MCH wings to the extent of 92 numbers in various health facilities for which an amount of Rs. 491.24 Crores is approved. This is approved towards support for ongoing works approved in previous years and new works approved in FY 2024-25.

As per IPHS norms, Primary Health Centre (PHC) with 6 indoor/ observation beds is to be established to cover 20,000 to 30,000 population, Community Health Centres (CHC) with 30 beds to cover population of 80,000-1,20,000, Sub-District Hospitals with 31-100 beds to cover population of 1,00,000 - 5,00,000 and District Hospital with 101-500 beds to cover population upto 30,00,000.

Health Dynamics of India 2022-23 report, which is published based on the data reported by States/Union Territories (UTs), states that there are 8,18,661 beds at PHC, CHC, Sub District Hospital, District Hospital and Medical Colleges in India as on 31.03.2023.

The State/Union Territories (UTs) wise details of beds available including Tamil Nadu is provided as **Annexure**.

Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM): Under the Central Sponsored Scheme (CSS) components of the scheme support for 100 and 50-bedded Critical Care Hospital Blocks (CCBs) at district hospitals or medical colleges for an amount of Rs.11614.71 Crore have been accorded to States/UTs for FY 2021-22 to 2024-25 for setting up of 395 CCBs. Under Central Sector component of PM-ABHIM, 150 bedded Critical Care Blocks are envisaged to be established in 12 AIIMS and Institute of National Importance (INIs).

ECRP-II: "India Covid-19 Emergency Response and Health Systems Preparedness Package-II" (ECRP-II) provided support for an amount of Rs.23,123 Crore for the F.Y. 2021-22. Under ECRP-II to respond to the bed availability during Covid-19 pandemic, the following sanctions were given to the States/UTs to improve bed availability in Public Sector Hospitals including Medical Colleges. The details are as under:

Total 37,834 ICU beds inclusive of 9,873 Paediatric ICU Beds, 7,008 Paediatric High Dependency Unit (HDU) Beds, 20,953 Adult ICU Beds in Medical Colleges, District Hospitals and Sub-Divisional Hospitals.

Additional 124,859 beds at the existing CHCs, PHCs and Sub Health Centres (6-20 bedded units); 19,337 Oxygen supported Paediatric beds; Field hospitals (50-100 bedded units) with 20,102 Beds.

26 Critical Care Blocks (CCBs) (50 bedded) in Hilly States in the Hilly and North Eastern State/UTs.

Pradhan Mantri Swasthya Suraksha Yojana (PMSSY): Under the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), there is a provision for upgradation of existing Government Medical Colleges/Institutions (GMCIs) by way of setting up of Super Specialty Blocks (SSB)/Trauma Centres. So far, 75 such projects have been approved under the Scheme. Further, establishment of 22 new All India Institute of Medical Sciences (AIIMS) has been approved under the Scheme.

Under Centrally Sponsored Scheme for 'Establishment of new Medical Colleges attached with existing district/referral hospitals', a total of **157 Medical Colleges** have been approved in the country.

Annexure

**NUMBER OF BEDS AT PHC, CHC, SDH, DH & MEDICAL COLLEGES IN INDIA
(Rural + Urban)**

(as per Health Dynamics of India 2022-23)

| Sl. No. | State/UT | PHC | CHC | SUB DISTRICT/ SUB DIVISIONAL HOSPITAL | DISTRICT HOSPITAL | MEDICAL COLLEGE |
|---------|-------------------|-------|-------|---|----------------------|--------------------|
| 1 | Andhra Pradesh | 8712 | 6400 | 5400 | 2600 | 12583 |
| 2 | Arunachal Pradesh | 397 | 594 | N App | 1151 | 350 |
| 3 | Assam | 3166 | 6218 | 844 | 3677 | 9343 |
| 4 | Bihar | 5596 | 8039 | 2459 | 4575 | 7251 |
| 5 | Chhattisgarh | 5015 | 6726 | 629 | 3542 | 4458 |
| 6 | Goa | 183 | 210 | 253 | 600 | 1342 |
| 7 | Gujarat | 9422 | 11167 | 4492 | 3257 | 17899 |
| 8 | Haryana | 2183 | 3079 | 1581 | 3647 | 3660 |
| 9 | Himachal Pradesh | 1005 | 969 | 3665 | 1924 | 2632 |
| 10 | Jharkhand | 1229 | 3647 | 534 | 3215 | 2900 |
| 11 | Karnataka | 15112 | 6500 | 14530 | 6174 | 13712 |
| 12 | Kerala | 5727 | 6371 | 8347 | 15113 | 7175 |
| 13 | Madhya Pradesh | 8640 | 10590 | 9721 | 16650 | 5850 |
| 14 | Maharashtra | 18276 | 15004 | 7903 | 4108 | 16998 |
| 15 | Manipur | 420 | 365 | 10 | 551 | 1449 |
| 16 | Meghalaya | 1127 | 867 | 40 | 1960 | 594 |
| 17 | Mizoram | 655 | 240 | 70 | 903 | 500 |
| 18 | Nagaland | 706 | 325 | N App | 1017 | N App |
| 19 | Odisha | 1501 | 6290 | 1946 | 7288 | 9291 |
| 20 | Punjab | 1688 | 3711 | 2509 | 3931 | 3160 |
| 21 | Rajasthan | 13866 | 23820 | 2500 | 9474 | 17131 |
| 22 | Sikkim | 257 | 28 | N App | 400 | N App |

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|----|--------------------------------------|---------------|---------------|---------------|---------------|---------------|
| 23 | Tamil Nadu | 10025 | 12582 | 21978 | 7695 | 29888 |
| 24 | Telangana | 4662 | 3320 | 5400 | 2270 | 5960 |
| 25 | Tripura | 918 | 630 | 900 | 1260 | 727 |
| 26 | Uttarakhand | 2111 | 1699 | 2035 | 1511 | 1850 |
| 27 | Uttar Pradesh | 13548 | 26157 | N App | 22812 | 14726 |
| 28 | West Bengal | 7640 | 11205 | 13110 | 7599 | 25086 |
| 29 | Andaman & Nicobar Islands | 230 | 210 | N App | 220 | 700 |
| 30 | Chandigarh | 23 | 120 | 100 | 527 | 3096 |
| 31 | Dadra & Nagar Haveli and Daman & Diu | 177 | 132 | 100 | 240 | 589 |
| 32 | Delhi | 12 | N App | 431 | 9789 | 12060 |
| 33 | Jammu & Kashmir | 3955 | 2769 | N App | 1862 | 5420 |
| 34 | Ladakh | 320 | 190 | N App | 370 | N App |
| 35 | Lakshadweep | 40 | 90 | 70 | 50 | N App |
| 36 | Puducherry | 185 | 120 | N App | 1853 | 2794 |
| | All India/Total | 148729 | 180384 | 111557 | 153815 | 224176 |

Note: N App - Not Applicable